## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.70/Chd/Pb/2017 With CA No.41/2017

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Jaideep Ghai & Anr.

....Petitioners.

Versus

M/s Umesh Developers Pvt. Ltd. & Ors.

....Respondents.

Present:

Mr.Anil Kumar Aggarwal, Advocate for the petitioners. Mr.Mast Ram, Practicing Company Secretary with Mr.Nitin Kumar, Practicing Company Secretary for

respondents No.1 to 3.

The affidavit dated 21.08.2017 has been filed by the petitioners in which a prayer for issuance of duplicate certificates has also been made, but such a prayer could be made by way of filing miscellaneous application. The matter be listed now for arguments on 26.10.2017.

> Sd/-(Justice R.P.Nagrath) Member (Judicial)

September 20, 2017. Ashwani